

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10742/2008

(From the judgement and order dated 28/03/2008 in WA No. 128/2008
of The HIGH COURT OF M.P AT JABALPUR)

YOGESH NEEMA & ORS. Petitioner(s)

VERSUS

STATE OF M.P. & ORS. Respondent(s)

(With prayer for interim relief and office report)

Date: 26/02/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Ms. Pratibha Jain,Adv.

For Respondent(s) Mr. Vikas Bansal, Adv.
Mr. B.S. Banthia ,Adv

Mr. Ranjeet Kumar, Sr. Adv.
Ms. Suparna Srivastava, Adv.
Mr. Ram Swarup Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

Put up for final disposal on a non-miscellaneous day
in the first week of April, 2010.

(Neetu Sachdeva)
Sr. P.A.

(Mithlesh Gupta)
Court Master